

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2828
ANSWERED ON:22.08.2006
SEZS FOR BIO TECHNOLOGY .
Reddy Shri K. Jayasurya Prakash

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) Whether the Government has worked out the norms for establishing Special Economic Zones for the bio-technology sector;
- (b) If so, the details thereof; and
- (c) the present status thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

(a)to(c) : Yes, Sir. The Government has notified the norms on 10th August, 2006 for setting up of the sector specific Special Economic Zone for Bio-Technology under the Special Economic Zone Rules, 2006, in terms of sub-rule (2) of Rule 5 as under:

"the area shall be ten hectares or more with a minimum built up area of forty thousand square meters in case of a Special Economic Zone proposed to be set up exclusively for bio-technology"